

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF
GREENS FARM TECH PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	GREENS FARM TECH PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	02/02/2009
3.	Authority under which corporate debtor is incorporated / registered	RoC-Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01403KA2009PTC049017
5.	Address of the registered office and principal office (if any) of corporate debtor	325/1, RMV EXTENSION, 5TH CROSS, 14TH MAIN, SADASHIVA NAGAR BENGALURU KA 560080 IN
6.	Insolvency commencement date in respect of corporate debtor	20.02.2020 (Copy of order received by IRP on 28.02.2020 from Counsel of Financial Creditor)
7.	Estimated date of closure of insolvency resolution process	27.08.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	JUGRAJ SINGH BEDI IBBI/IPA-001/IP-P00731/2017-18/11208
9.	Address and e-mail of the interim resolution professional, as registered with the Board	JSBA House, 1250 Ground Floor Mukherjee Nagar Delhi-110009 Email Id: Jb@jsba.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	JSBA House, 1250 Ground Floor Mukherjee Nagar Delhi-110009 Email Id: irp.greensfarm@gmail.com jb@jsba.in
11.	Last date for submission of claims	13.03.2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Unsecured Financial Creditors
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	a) Name: C RAMADURAI Regd. No. : IBBI/IPA-001/IP-P00834/2017-18/11392 b) Name: Raghavendran L Regd. No. : IBBI/IPA-001/IP-P00221/2017-2018/10420 c) Name: Hem Chandra Regd. No. : IBBI/IPA-003/IP-N000155/2018-19/11845



14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web Link: https://ibbi.gov.in/home/downloads 1. Name: Mr. C RAMADURAI Address: Flat no 301, Topaz Block, Esteem Heritage Apartments Rose garden road, JP Nagar 5th Phase, Bangalore – 560078 Email: crd27220@icai.org 2. Name: Raghavendran L Address: 242/02, First Floor, 4th, main K.G. Nagar, Bangalore-560019 Email: ca.raghavendranl@gmail.com 3. Name: Hem Chandra Address: 57/1, Maruti 9, 6 Main (between 13th and 15th cross Malleswaram, Bangalore Email: hemiengarip@gmail.com
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the GREENS FARM TECH PRIVATE LIMITED on 20.02.2020. Copy of order received by IRP from Counsel of Financial Creditor on 28.02.2020.

The creditors of GREENS FARM TECH PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 13.03.2020 to the interim resolution professional at the address mentioned against entry No. 10.

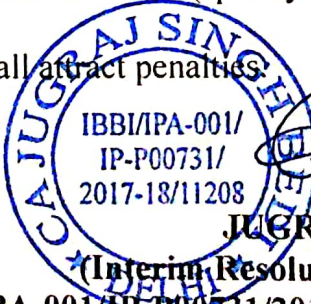
The Financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No.12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class (specify class) in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 29/02/2020

Place: Delhi


JUGRAJ SINGH BEDI
 (Interim Resolution Professional)
IBBI/PA-001/IP-P00731/2017-18/11208